

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 07.02.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/119/2023 in Company Petition/20/2023
NAME OF THE COMPANY	M/S. Hotel Parklane Pvt Ltd and others
NAME OF THE PETITIONER(S)	Mrs. Kanchana Gattu & others
NAME OF THE RESPONDENT(S)	M/S. Hotel Parklane Pvt Ltd and others
UNDER SECTION	241

ORDER

IA(CA)/119/2023

Present: Ld. PCS for the Petitioner.

Ld. PCS Ms. Devangi for R2 and R4.

Ld. Counsel for R6.

None appeared for R1, R3 and R5. Applicant is directed file proof of service for R5. R6 is directed to file counter. R4 is directed to file adoption memo. **Matter is adjourned to 18.03.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)